

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 29.04.2024**

**COURT OF REGISTRAR**

**(HYBRID MODE)**

**11:30 A.M.**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 2773 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Uttarakhand Power Corporation Ltd. Through Its Executive Engineer Vs. Shirdi Industries Ltd. & Anr.	Sonam Anand
<b>2.</b>	I.A. No. 2987 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 1629 of 2023	Sushil Govindrao Uttarwar Vs. Noma Infrastructure Pvt. Ltd. & Anr.	Manoj Kr. Mishra

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**Assistant Registrar**